

such as Nangloi, Najafgarh Road, and Madn-gir, the Delhi Development Authority has provided temporary sites for the purpose for the facility of the residents, pending development of regular sites by the Municipal Corporation of Delhi.

**Transfer of Ownership of Plots
in J. J. Colonies in Delhi**

48. SHRI DALIP SINGH : Will the NIRMAN AUR AWAS MANTRI be pleased to state :

(a) whether Government are considering to transfer the ownership of the plots in the J. J. Colonies in Delhi to the allottees;

(b) if so, the policy in regard to ownership rights in cases where the allottees of the plots in the J. J. Colonies have sold or transferred the plots to some other persons;

(c) the mode of recovery of the cost of the plots from the allottees; and

(d) whether the cost will be recovered in easy instalments or in lump-sum ?

NIRMAN AUR AWAS MANTRALAYA MEN RAJYA MANTRI (SHRI I. K. GUJRAL) : (a) to (d). The entire scheme is under examination.

**Allotment of Plots for Religious
Institutions in Jhuggi-Jhonpri
Colonies of Delhi**

49. SHRI DALIP SINGH: Will the NIRMAN AUR AWAS MANTRI be pleased to state :

(a) whether no plots for religious institutions i.e. Mandir, Masjids and Gurudwaras etc. have been reserved in the Jhuggi-Jhonpri Colonies of the Union Territory of Delhi and, if so, the reasons therefor;

(b) Government's policy in regard to the allotment of these plots;

(c) whether plots will be allotted to religious organisations organised by the inhabitants of these Jhuggi-Jhonpri Colonies;

(d) if not, to whom such plots will be allotted in cases where such religious organisations are not in existence; and

(e) whether these plots will be allotted to such organizations on payment or free of charges ?

NIRMAN AUR AWAS MANTRALAYA MEN RAJYA MANTRI (SHRI I. K. GUJRAL) : (a) Sites for religious purposes are earmarked in the layout plans of Jhuggi-Jhonpri colonies.

(b) Such sites can be allotted to the registered social, cultural and religious organisations.

(c) Yes; provided such organisations are registered.

(d) Registered religious organisations, other than those of the inhabitants of J. J. colonies, can also be considered for allotment of such sites.

(e) Allotments are made on lease-hold basis and the allottees are required to pay annual ground rent besides the premium for the plots so allotted.

**पूर्वी बंगाल में बिस्वापित कर दिये गये
भारतीय परिवार**

51. श्री ईश्वर चौधरी : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) पूर्वी बंगाल में रहने वाले निहत्थे नागरिकों पर पाकिस्तानी सेना द्वारा हाल ही में किये गये आक्रमण के परिणामस्वरूप कितने भारतीय परिवार बिस्वापित हो गये हैं;

(ख) उनकी सहायता के लिए सरकार ने कौन से कदम उठाये हैं;

(ग) अब तक वहाँ कितने भारतीय राष्ट्रिक मारे गये हैं; और

(घ) क्या पाकिस्तानी सेना ने ढाका रैस

कोर्स के मध्य बनी भारतीय कालोनी तथा उस के निवासियों को पूर्णतया नष्ट कर दिया है ?

विदेश मंत्रालय में उपमंत्री (श्री सुरेन्द्रपाल सिंह) : (क) से (ग). पाकिस्तानी सेनाओं द्वारा किये गये हमले के कारण विस्थापित होने वाले किसी भारतीय परिवार अथवा मरने वाले किसी भारतीय राष्ट्रिक के बारे में सरकार को कोई जानकारी नहीं है ।

(घ) ढाका रेम कोर्स के मध्य में कोई भारतीय कालोनी नहीं थी ।

Oil found at Kusijan in Assam

53. SHRI R. KADANAPALLI : Will the PETROLEUM AUR RASAYAN MANTRI be pleased to state :

(a) whether some oil was found recently at Kusijan in Assam;

(b) what would be the capacity of this oil-field for producing crude in a year; and

(c) the steps taken by Government to improve this oil-field ?

PETROLEUM AUR RASAYAN MANTRI (SHRI P. C. SETHI): (a) Yes, Sir.

(b) and (c). Of the 4 wells drilled in Kusijan, only one produced a small quantity of oil. Further tests showed that the well was of poor calibre, incapable of sustaining continuous production. Two more wells were therefore drilled but neither of these wells established oil production. Evidence obtained so far indicates that oil prospects in the immediate vicinity of Kusijan are poor.

Expenditure on Indian High Commission in London

54. SHRI BIREN DUTTA : Will the VIDESH MANTRI be pleased to state :

(a) the total number of staff employed in the Indian High Commission in London at present and the expenditure being incurred on the Mission yearly;

(b) whether any steps are being taken to minimise the expenditure on this Mission; and

(c) if so, what steps have already been taken ?

VIDESH MANTRALAYA MEN UP-MANTRI (SHRI SURENDRA PAL SINGH) : (a) to (c). A statement is placed on the table of the House.

Statement

The strength of the officers and staff of the High Commission of India, London, under the administrative and budgetary control of the Ministry of External Affairs in 1971 is as follows :

| | | |
|------------------|-----|-----|
| (i) India-based | ... | 65 |
| (ii) Local-based | ... | 252 |

The annual budgeted expenditure for 1971-72 of the departments of the High Commission under the administrative and budgetary control of the Ministry of External Affairs is Rs.126'46 lakhs.

The question of economy consistent with functional effectiveness of the High Commission of India, London, is continuously under Government scrutiny and attention.

The High Commission of India, London was inspected thrice by the Foreign Service Inspectors during the period 1967 to 1971 with accent on its staffing pattern. Recently 25 posts were reduced and 14 posts are being kept vacant in the departments under the administrative and budgetary control of the Ministry of External Affairs. As compared to last year, this year a net annual recurring saving of Rs. 6'95 lakhs is anticipated.

In 1968-69 there were 745 posts in all the Departments of the High Commission of India, London, under the control of various Ministries of the Government of India including the Ministry of External Affairs. In 1970-71 the number of posts was reduced to 646. There was thus an overall reduction of 99 posts in two years. The expenditure for 1968-69 on all the Departments of the High